

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART –1, SECTION-1)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY**

PUBLIC NOTICE NO.60 (RE-00)/ 1997-2002

NEW DELHI, the 2nd March, 2001

In exercise of powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as notified in the Gazette of India extraordinary, Part-II Section 3, Sub section (ii) vide S.O. No.283(E) dated 31.03.1997, the Director General of Foreign Trade hereby makes the following amendment in Handbook (Vol 1).(RE-00), 1997-2002.

1) S.No 38 of Appendix 27 stands amended to read as :

Sl.No	Name & Address	Telegraphic/ Tel/ Tlx/ Fax No	Territorial Jurisdiction
38	The Development / Jt. Development / Deputy Development / Assistant Development Commissioner , Noida Export Processing Zone, Noida Dadri Road, Phase II, Noida District, Gautam Budh Nagar – 201305 (U.P)	LIVWELL NEW DELHI Fax: 91-4562314 Fax: 91-4567276 E-Mail: dcnepz@nda.vsnl.net.in	Units situated in Noida Export Processing Zone and 100% EOU's situated in Delhi, Uttar Pradesh, Uttaranchal, Punjab, Haryana, Himachal Pradesh, Jammu & Kashmir, Rajasthan, Madhya Pradesh, Chattisgarh and Chandigarh
39	The Development/ Joint Development/ Deputy Development Assistant Development Commissioner, Falta Export Processing Zone, 2 nd MSO Building, Room No. 4, Nizam Place, 234/4, AJC Bose Road, Calcutta	FEPZ CALCUTTA Tlx: 0215292 FEPZ IN Fax: 033-2477923	Units situated in Falta Export Processing Zone and 100% EOU's situated in West Bengal, Orissa, Bihar, Jharkhand, Assam, Tripura, Manipur, Meghalaya, Nagaland, Mizoram and Sikkim

The following additions/ amendments shall be made in Appendix 28A

(i) Product Group- Chemicals (Product Code: 62)

the description of the export product is corrected as under:

S.No	Description
58	Paracetamol/ Paracetamol Granules DC Grade 77%

(ii) Product Group- Textiles (Product Code: 89)

the following entries are amended as under:

S.No	Description	DEPB rates	Value Cap
46	Grey/ bleached/dyed and/or printed fabrics with/without embroidery and/or with/without metallised yarn manufactured out of spun yarn from man made fibre	15.00	Rs. 300/kg
47	Fabrics made out of one or more manmade filament yarn with or without embroidery and/or with or without metallised filament yarn	10.00	
	Fabrics made out of spun yarn from manmade fibre and manmade filament yarn with or without embroidery and/or with or without metallised filament yarn	10.00	
	Madeups made out of one or more manmade filament yarn with or without embroidery and/or with or without metallised yarn	9.00	
	Madeups made out of spun yarn from manmade fibre and manmade filament yarn with or without embroidery and/or with or without metallised yarn	9.00	
75	Silk made-ups with or without embroidery and/or with or without metallised yarn	13.00	Rs. 250 per sq metre of fabric
76	Silk Fabrics with or without embroidery and/or with or without metallised yarn	11.00	Rs. 250 per sq metre of fabric

79	Cotton Yarn including Melange Yarn	2.00	
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S.No 5 of Appendix 32 A is amended as under:

5. Bureau Veritas
609, Balarama, 6th Floor,
3-C, Bandra Kurla Complex,
Bandra (E),
Mumbai 400051

Tel: 6541461/ 6541477/ 6524647
Fax: 6541460/ 6542487/ 6524644
Email: industry.mum@in.bureauveritas.com

This issues in public interest.

Copy to all concerned,
By orders etc.

(N.L.Lakhanpal)
Director General of Foreign Trade

(Bipin Menon)
Dy. Director General of Foreign Trade